COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>APPEAL NO. 291 OF 2016</u> <u>AND</u> APPEAL NO. 92 OF 2017

Dated: 14th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 291 OF 2016

In the matter of:

NLC India Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan

Mr. J. Dhanashekaran for NLCICL

Counsel for the Respondent(s) : Mr. Manu Seshadri

Mr. Samarth Chowdhary for R-1

Mr. R. Jayaprakash

Mr. S. Vallinayagam for R-2

APPEAL NO. 92 OF 2017

.... Appellant(s)

NLC India Ltd.

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan

Mr. J. Dhanashekaran for NLCICL

Counsel for the Respondent(s) : Mr. Anna Malhotra

Mr. Gurjot Singh for R-1

Mr. R. Jayaprakash

Mr. S. Vallinayagam for R-2

<u>ORDER</u>

List these matters for hearing on <u>26.02.2019</u>, as requested by learned counsel for the parties.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Pr/kt